

Street Lighting: in Trans-Yamuna Colonies

1962. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of ENERGY be pleased to refer to the Unstarred Question 749 given in the Rajya Sabha on the 30th November, 1981 and state:

(a) whether the DESU has since taken up or propose to take up the matter with the P.W.D. Delhi Administration/MCD regarding the receipt of the estimated cost of Rs. 6.49 lakhs needed for executing the scheme for providing street lighting on Outer Ring Road between Vivek Vihar and Suraj Nagar from NH-way to G.T. Road;

(b) if so, what are the details thereof; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Delhi Electric Supply Undertaking has taken up the matter with PWD Delhi Administration for making payment of the estimated cost of providing street lighting on the Ring Road between Vivek Vihar and Suraj Nagar in August, 1980. The PWD Delhi Administration is also being reminded periodically. DESU will take up the work on receipt of payment from the PWD Delhi Administration.

(c) Does not arise.

U.P. Telecom Circle Inspection Quarter

1963. SHRI DIPEN GHOSH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of inspection quarters constructed in the U.P. Telecom. Circle in 1976-80 and the average cost on each, both investive and recurring;

(b) the number of units renovated during this period and the expenditure in average in this regard; and

(c) the total expenditure in maintaining the staff retiring rooms during this period?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) to (c). The information is being collected and will be laid on the Table of the House.

Manipuri Language programme over A.I.R., SHchar

1964. SHRI ARABINDA GHOSH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the steps taken to implement the assurance given to Bishnupriya Manipuri speaking people of Cachar district in Assam about allotting time for the Manipuri language programmes over the AIR Station, Silchar?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): All India Radio had assured that a daily programme in 'Bishnupriya' could be introduced but not in 'Bishnupriya Manipuri', since such a nomenclature is not found in the Census of India 1971. A.I.R. would be in a position to review the matter should the nomenclature figures in the latest 1981 Census.

Payment of royalty on crude oil to Nagaland

1965. SHRI JAGDISH PRASAD MATHUR:

SHRI ASHWANI KUMAR:

SHRI SUNDER SINGH BHANDARI:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the terms of agreement entered into by the Oil and Natural Gas Commission with the Government of Nagaland with regard to payment of royalty to Nagaland for commercial extraction of oil;